
**Employees' Provident Fund Organisation (Supervisor
(Computer Cell)) Recruitment Rules, 1999**

CONTENTS

1. SHORT TITLE AND COMMENCEMENT
2. NUMBER OF POSTS. CLASSIFICATION AND SCALE OF PAY
3. METHOD OF RECRUITMENT, AGE LIMIT AND OTHER QUALIFICATIONS
4. DISQUALIFICATION
5. POWER TO RELAX
6. SAVINGS

SCHEDULE 1 :- SCHEDULE 1

**Employees' Provident Fund Organisation (Supervisor
(Computer Cell)) Recruitment Rules, 1999**

G.S.R. 313.--- In exercise of the powers conferred by Sub Section 7 (a) of Section 5(D) of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 (19 of 1952), the Central Board hereby makes the following rules for regulating the method of recruitment to the post of Supervisor (Computer Cell) in the Employees* Provident Fund Organisation, namely:-

1. SHORT TITLE AND COMMENCEMENT :-

(1) These rules may be called the Employees' Provident Fund Organisation (Supervisor (Computer Cell)) Recruitment Rules, 1999.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. NUMBER OF POSTS. CLASSIFICATION AND SCALE OF PAY

:-

The number of posts, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the said Schedule.

3. METHOD OF RECRUITMENT, AGE LIMIT AND OTHER QUALIFICATIONS :-

The method of recruitment to the said post, age limit, qualifications and other matters relating thereto shall be as specified in columns

5 to 14 of the said Schedule.

4. DISQUALIFICATION :-

No person:-

(a) who has entered into or contracted a marriage with a person having a spouse living, or;

(b) who, having a spouse living, has entered into or contracted a marriage with any person;

shall be eligible for appointment to the said post. Provided that the Central Board may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. POWER TO RELAX :-

Where the Central Board is of the opinion that it is necessary or expedient so to do, it may, by order for reasons to be recorded in writing, and in consultation with the Ministry of Labour., relax any of the provisions of these rules with respect to any class or category of persons.

6. SAVINGS :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex- Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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RECRUITMENT RULES FOR THE POST OF SUPERVISIOR (COMPUTER CELL) IN THE EMPLOYEES PROVIDENT FUND ORGANISATION		
1.	Name of the post	Supervisor (Computer Cell)
2.	No. of Posts	105(1999)
		Subject to variation dependent on work load.
3.	Classification	Group "B' Non-Ministerial
4,	Scale of Pay	Rs. 5500-175-9000.
5.	Whether Selection post or non selection post.	Selection
6.	Age limit for direct recruits	32 years (relaxable for Govt. servants and

		employees of Employees' Provident Fund Organisation upto 5 years in accordance with the instructions or orders issued by the Central Government.)
		Note 1
		The crucial date for determining the age limit shall be the closing date for receipt of application from candidates in India (and not the closing date prescribed for those in North Eastern Region, Sikkim, Ladakh Division of J&K State, Lahaul & Spiti district and Pangi Sub-Division of Chamba district of Himachal Pradesh, Andaman and Nicobar Islands and Lakshadweep).
		Note 2:
		The age limit may be relaxed by Central Provident Fund Commissioner in respect of ad-hoc EDP Supervisors who are otherwise qualified and found suitable for regular appointment.
7.	Whether benefit of added years of service admissible under Rule 30 of the CCS(Pension) Rules, 1972.	Not applicable.
8.	Educational and other qualifications required for direct recruits.	Essential;- (a)(i) Masters' Degree in Computer Applications/Statistics/Mathematics/Operations Research/Physics or Economics/Commerce (with Statistics) or Degree in Engineering of a recognised University or equivalent; and (a)(ii) Two years' experience of an electronic data

		processing work including one year experience of
		computer programming/operations,
		OR
		(b)(i) Degree with any of the subject mentioned at
		(a)(i) above.
		AND
		(ii) Five years' experience of an electronic data
		processing work including one year experience of
		computer programming/operations.
		Note:
		The educational qualifications may be relaxed by
		Central Provident Fund Commissioner in respect
		of departmental ad-hoc EDP Supervisors who are
		otherwise qualified and found suitable for regular
		appointment.
9.	Whether age and educational qualifications prescribed for direct recruits will apply in the cases of promotees.	Not applicable
10.	Period of Probation if any.	2 Years
11.	Method of recruitment whether by direct recruitment or by promotion or by deputation/transfer & percentage of the vacancies to be filled by various methods.	- 50 % by Promotion failing which by direct recruitment. - 50 % by direct recruitment.
12.	In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/ transfer to be made.	Promotion. Data Entry Operator (Grade-C) with 04 years regular service In the grade.
13.	If Departmental Promotion Committee exists what is its composition.	Group 'B' Departmental Promotion Committee (for considering promotion and confirmation) :

		(i) Addl.CPFC(Computer & System Management) : Chairman
		(ii) Director(Computer) : Member
		(iii) Director (NIC) Member
14.	Circumstances in which Union	Consultation with the Union Public Service
	Public Service Commission is	Commission is not necessary.
	to be consulted in making	
	recruitment.	